

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:7939
ANSWERED ON:17.05.2000
OLD AGE HOMES
C. SREENVAASAN;SANGEETA KUMARI SINGH DEO

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have announced a scheme for the construction of old age homes through NGOs;
- (b) if so, the details of the amount allocated for the purpose and the areas identified therefor alongwith the names of NGOs allocated to undertake the job;
- (c) the functions of the National Council for old age persons and its achievement so far; and
- (d) the extent to which the National Policy on old age persons has been implemented?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a) Yes, Sir. The Scheme of Assistance to Panchayati Raj Institutions/Voluntary Organisations for Construction of Old Age Homes which was being implemented since 1996-97 was revised and broad based during 1998-99. Under the revised scheme which bears the nomenclature; Scheme of assistance to Panchayati Raj Institutions/Voluntary Organization/Self-Help Groups for Construction of Old Age Homes/Multi Service Centres for Older Persons a one time grant of Rs. 30 lakhs is provided to eligible organizations.

(b) The budget allocation for the years 1996-97, 1997-98, 1998-99 and 1999-2000 has been Rs. 393.00 lakhs, Rs. 163.00 lakhs, Rs. 239.00 lakhs and Rs. 239.00 lakhs respectively. No areas have been identified, as such. The grant is provided to such non-Governmental Organisations/Self-Help Groups and Panchayati Raj Institutions for construction of Old Age Homes or a Multi Service Centre, who approach the Government with complete proposals and fulfil all the eligibility conditions. A statement showing the State-wise details of NGOs and the amount released to them for the purpose is laid on the Table of the House.

(c) The basic functions of National Council for Older Persons (NCOP) shall be to:

- (i) Advise the government on policies and programmes for older persons;
- (ii) Provide feedback to the government on the implementation of the National Policy for Older Persons as well as on specific programme initiatives for older persons;
- (iii) Advocate the best interests of older persons;
- (iv) Provide a nodal point at the national level for redressing the grievances of older persons which are of an individual nature;
- (v) Lobby for concessions, rebates and discounts for older persons both with the government as well as with the corporate sector;
- (vi) Represent the collective opinion of older persons to the government;
- (vii) Suggest steps to make old age productive and interesting;
- (viii) Suggest measures to enhance the quality of inter-generational relationship; (ix) Undertake any other work or activity in the best interests of older persons.

The NCOP is also the designated office for receiving suggestions/complaints and grievances from individual older persons. The NCOP shall also organise national and regional consultations to gather the views of older persons and present them periodically through specially designed instruments to the government. In advocating the interests of the older persons the NCOP shall make use of public for a, media, the courts and other appropriate means.

The Working Group of NCOP has held two meetings so far. Secretariat of NCOP by the name AADHAR has started functioning since December, 1999 and is receiving suggestions/Complaints and grievances from individual older persons and organizations representing them and taking follow-up action thereon on a regular basis.

(d) The Government have announced a National Policy on Older Persons in January, 1999. This Policy provides a broad framework for inter-sectoral collaborations and cooperation both within the government as well as between governmental and non-governmental agencies. In particular the policy has identified a number of areas of intervention, financial security, health care and nutrition, shelter, education, welfare, protection of life and property etc. for the well being of older persons in the country. The Government has constituted a National Council for Older Persons in May, 1999 to operationalise this Policy. The project on Old Age and Income Security (OASIS) has also been commissioned by the Ministry which has since submitted its final report to the Government. The policy has been circulated to all State Governments and Union Territory Administrations and Central Government Ministries/Departments with the request to prepare action plans on action points concerning them. At the Central level also a draft action plan for implementation of the Policy has since been prepared. Both the on-going schemes of the Ministry for the welfare of older persons

have been reviewed and revised in light of the National Policy with a view to make them flexible so as to be able to meet the diverse needs of the older persons. On the request of this Ministry, the Chief Justice of India has advised Chief Justices of all High Courts in the country to issue suitable instructions for expedited disposal of cases involving older persons. Again in response to requests made by this Ministry, the Ministry of Health have issued instructions to all State Governments to ensure separate queues for older persons at all stages in hospitals. At the initiative and with the financial assistance of this Ministry a Telephone Helpline for older persons is functioning in New Delhi since April, 1999. The AADHAR, set up as Secretariat for NCOP, is also functioning as bureau for redressal of individual grievances/complaints of older persons since December, 1999. The National Institute of Social Defence, a subordinate office of this Ministry, has started a six-month course on 'Home Care for Elderly Disabled Persons' in August, 1999 to train young persons and family members to equip them with theoretical and practical knowledge, skills and attitude, necessary for giving care to the aged elderly disabled persons.

A statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 7939 for 17-05-2000

**ASSISTANCE TO PANCHAYATI RAJ INSTITUTIONS/VOLUNTARY ORGANISATIONS /SELF HELP GROUPS
CONSTRUCTION OF OLD AGE HOMES/MULTI SERVICE CENTRES FOR OLDER PERSONS**

(Scheme commenced from 1996-97)

1. ANDHRA PRADESH (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. East Godavari District - - - -

1. AMG India International, Guntur - - - 10.00

2. Cosmopolitan Recreational Centre, Ravulapalem - - - 10.00

2. Nellore District - - - -

1. K.S.R. Memorial Charitable Trust for Rural Development Hyderabad - - - 10.00

3. Srikakulam District - - - -

1. Sri Srikakulam Elders Association - - - 10.00

4. Medak District - - - -

1. Sevashram, Hyderabad - - - 10.00

2. ASSAM (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Nalbari District - - - -

1. Bengal Road Naboday Sangha - 2.50 - -

2. Darrang Distt. - - - -

1. Dhula Regional Physically Handicapped Dev. Association Dhule - - 4.15 -

3. Nagaon Dist. - - - -

1. Bahumukhi Krishi Aru Samaj Kalyan - - 21.00 6.00
Samity Noor Nagar.

2. Sadan Aassam Gramya Puthibarel - - 3.74 -
Sanstha Haibargaon

4. Mailakanti Dist. - - - -

1. WOD WICHEELakshirbond - - 10.05 -

5. Kamrup Distt. - - - -

1. ILA Trust, Delhi(project at Guwahati) - - - 12.70
10.16

3. HARYANA (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Ambala Dist. - - - -

1. Indian Red Cross Society, Ambala City. - 2.50 18.50 9.00

2. Kurukshetra Dist. - - - -

1. PRENA,Sri Jqalamukhi Mandir,Kurukshetra. - 2.50 2.50 -

3. Rohtak Dist. - - - -

1. Manav Seva Sangh Rohtak - 2.50 2.50 -

4. Sonapat Dist. - - - -

1. Bal Gram, Rai - 2.50 - -

5. Hissar Distt. - - - -

1. Biswas - - - 10.00

6. Yamunanagar

1. Red Cross Society - - - 10.00

4. KERALA (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Dist.

1. Sneh Bhawan St. Stephan`s - 2.50 - -

- Charitable Society. - - - -
2. Ernakulam Dist. - - - -
1. Paravur Municipality, North Paravur - - 2.50 -
2. Murathupuzha Municipality - - 3.50 -
3. Kawargod Dist. - - - -
1. Y's Niwas, Chittankkal - - 3.50 -
4. Kottayam Distt. - - - -
1. Deepti Centre, Aruvithra - - 3.50 -
5. Pathanamthilla Distt. - - - -
1. Abhaya Bhawan Society, Muthoor - - 4.50 -

5. MAHARASHTRA (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Ahmednagar Dist.
1. Netaji Subash Town Mandal Trust, Tal 5.00 - - -
Ahmednagar(project at Nimbalk)m Agnedbagar)
2. Akola Dist. - - - -
1. Shri Gurudatta Shikshan Prasark Mandal, 5,00 - - -
Seeta Unayyan (Project at Sinauday, Kamlkhed
The. Akola)
3. Amravati Dist. - - - -
1. Prabodhanka Thakare Shikshan Sansthan Amravati 5.00 - - -
(Project at Bazar Market, Raja Peth)
4. Aurangabad Dist. - - - -
1. Jeevanbai Tapadia Charitable Trust Mau, 5.00 - - -
Sulibhajan, The. Khultabad (Project at
Sulihajan, The- Khultabad)
5. Beed Dist. - - - -
1. Ankur Pratishthan Sanshodhan Sansthan, 5.00 - - -
Ambejogi, Beed (Project at Ambejogai)
6. Bhandara Dist. - - - -
1. Vidyasagar Education Society Gondiya 5.00 - - -
(project at Katingi Road near Nagara
village, Tah. Gondia)

7 Chandrapur Dist.

1. Bharatiya Samaj Seva Sangh, Mau-Bhimkund 5.00 - - -
(Project at Bhimkund)

8. Dhule Dist.

1. Dr. K.L. Dugal Smruti Samiti (Project at 5.00 - - -
Mehndalagao Sakri Road, Jamanagiri)

9. Godchiroli Dist.

1. Adarsha Shikshan Prasark Mandal Gadcheroli 5.00 - - -
(Project at Gadcheroli)

10. Jalgaon Dist.

1. Keshav Smruti Vridha Ashram, Sevarshade, 5.00 - - -
Jalgaon (Project at Saverkhede (Budruk)
Tah - Jalgaon)

11. Jalna Dist.

1. Shivaba Pratishthan Jalna (Project at 5.00 - - -
Ganednagar, Ambad Road, Jalan)

12. Kolhapur Dist.

1. Siddhai Mahila Mandal, Adata, Tah- 5.00 - - -
Hatkanangala (project at Adata Tah-
Hatkanangala)

13. Latur Dist.

1. Shri Vivekanand Medical Foundation Research 5.00 - - -
Centre, Latur (Project at Arvi Tah - Latur)

14. Nagpur Dist.

1. Bharataya Adim Jati Sevak Sangha, Savner 5.00 - - -
(Project at Adasa Tah - Kalmeshwar)

15. Nanded Dist.

1. Shri Kannoba Shikshan Prasarak Manda, Madnapur 5.00 - - -
Tah - Kinvit (Project at Pngli Tah - Hedugao)

16. Nashik Zdist.

1. Tharlymansahab Jijan Seva Sanstha, Samangao 5.00 - - -
(Project at Samangao The Nashik)

17. Osmanabad Dist.

1. Shri Tulajabhavani Mandir Sansthan Tuliapur, 5.00 - - -
Osmanabad (Project at Sindhphal
Tah - Tuljapur)

19. Pune Dist.

1. Shivraj Pratishthan Hingane, Tah - Haveli 5.00 - - -
(Project at Hingane Tah Haveli)

20. Ratnagiri Dist.

1. Shivtej Arogya Seva Sanstha Ambuja, Tah 5.00 - - -
Khed (project at Ameyu Tah Khed)

21. Satari Dist.

1. Jyotiramayee Swyamseva Sanstha, Satara 5.00 - - -
(project at Satara)

22. Sindhudurga Bhikshan Pracharak Mandal, 5.00 - - -
Sangue (Project at Kankawati Tah Kamkawati)

23. Solapur Dist.

1. Sadgurushikshan Pracharak Sanstha, Pandharpur 5.00 - - -
(Project at Pandharpur)

24. Thane Dist.

1. Jeevan Samdhya Mangalyaa Society Thane 5.00 - - -
(Project at Sura Tah Bhawandi)

25. Yeotmal Dist.

1. Sanskriti Samvardhak Mandal, Man. Nikona 5.00 - - -
(Project at Nikona Tah Yeotmal)

26. Wardha Dist.

1. Matru Seva Sangha, Pimri Megh, Warda (project 5.00 - - -
at Pimpri Megh, Tah - Wardha)

6. New Delhi (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Aashirwad - - - 10.00

7. Orissa (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Cuttack Distt.

1. Women`s Moral Education Centre Sabalpur, Bentkar - - 3.50 -

8. Punjab (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Bathinda Dist.

1. All India Guru Nanak Mission, Bathinda - - 3.50 1.50

2. Jalandhar Dist.

1. Gulab Devi Memorial Trust, Jalandhar - 10.00 10.00 -

3. Patiala Dist.

1. Indian Red Corss Society, Patiala - - 7.00 -

2. Sadhu BasantTrust - - - 10.00

4. Faridcot Distt.

1. Red Cross Society - - - 10.00

5. Mansa Distt.

1. Red Cross Society - - - 10.00

9. Chandigarh (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Sri Satya Sai Trust 10.00

10. Rajasthan (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Jaipur Dist.

1. Indian Council of Social Welfare - 2.50 - -

2. Sriganganagar Dist.

1. Vivek Ashram Manav Kalyan Samiti, Sriganganagar - - 5.00 -

3. Jodhpur District

1. Opium Deaddiction center Maneklao - - - 10.00

11. Tamil Nadu (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Dist.

1. Chetna Vikas Parthibanin - 2.50 - -

2. Coimbatore Dist.

1. Sri Anuvashilingam Education Trust Institute - - 12.00 -
Coimbatore

3. Vellore District

1. Red Cross Society - - - 10.00

12. Uttar Pradesh (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Gazipur Dist.

1. Krishak Vikas Samithi, Mohammadabad - - 3.49 -

2. Ballia Dist.

1. Martyrs Memorial Trust Balia - - - 21.00

3. Pilibhit Dist.

1. Vrish Seva Sansthan Pilibhit - - 21.00 6.00

13. West Bengal (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Midnapore Dist.

1. Hitaljore Koshoribala Databya Chikitsalaya, - - 3.70 -
Midnapore

2. Calcutta District

1. Soumyoloke Biswa Seva Niketan - - - 10.00

14. Manipur (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Thoubal District

1. Volunteers for Rural Health & Actions 10.00

15. Pondicherry (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Yanam Old Age Home, Yanam - - 6.00 -

16. Himachal Pradesh (Rs. in Lakhs)

S.No. NGO 1996-97 1997-98 1998-99 1999-2000

1. Shimla District

1. Age Care India - - - 10.00